

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P. (IB)-936(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- Toplight Corporate Management
Private Limited
V/s
Rai Bahadur Shree Ram And Company
Private Limited**

Section:7of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Anna Jomey a/w Shyam Kapadia appeared for the Financial Creditor. Court Notice has been served to the Corporate Debtor, Counsel, Anirudh Wadhwa a/w Kaniswe Garg appeared on behalf of the Corporate Debtor seeks time to file reply. Time granted, let reply be filed within a period of two weeks from today by serving an advance copy on the other side, at least two days before the next date of hearing. List this matter for further consideration on **08.12.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)